

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 110
CP(IB) 855 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

TycoFire & Security India Pvt Ltd
V/s
JBF Petrochemicals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Mr. S.S. Shevade
For the Corporate Debtor : Learned Counsel, Mr. Maulik Nanavati

ORDER

Pleadings are completed.

They are available on E-portal.

Matter stands adjourned for hearing on 06.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)
MEMBER (JUDICIAL)